

[Sh. Jujhar Singh]

of Surface Transport to provide funds for construction of bridges on roads to join the adjoining areas of the two States and specially for the construction of a bridge across river Chambal between Chaumenla and Sitamow.

[Translation]

- (v) **Demand for rectifying defects in STD system in Bihar Sharif of Nalanda district so that telephone calls may become easy between Bihar Sharif and Delhi and other places**

SHRI VIJOY KUMAR YADAV (Nalanda): An automatic telephone exchange was established in March, 1989 in Bihar Sharif which is the district headquarter of Nalanda district of the State of Bihar. But it is unfortunate that the STD calls from there to Delhi etc. or *vice-versa* cannot be made. It appears as if the automatic exchange was installed there in a great hurry and as a result a number of defects exist in the STD system.

Therefore, I would like to request the Government to pay immediate attention so that defects in the system may be rectified and people can make use of the STD system.

[English]

- (vi) **Demand for checking supply of sub-standard medicines to Government hospitals and a high level inquiry into a death from contaminated intravenous fluid in Safdarjung Hospital, New Delhi**

SHRI SANAT KUMAR MANDAL (Jyotiagar): Sir, it is a matter of deep concern that in the Central Government hospitals and that too in the Capital, spurious drugs and contaminated intravenous fluids used for injection are playing havoc with human lives. The death of a youngman in Safdarjung

Hospital reportedly as a result of having been given contaminated Intravenous fluid on the 8th instant and 3 other patients having taken seriously ill following the administration of the same must have come to the notice of the Government.

The tender system of purchasing such drugs from firms, which have no Research and Development Units and without testing them in any Central Government Laboratory is playing havoc with the hapless patients admitted in the hospitals. I suggest that Government should immediately set up its own Laboratory in the Capital to test all the drugs, injections and formulations purchased from such small manufacturing firms before delivering them to the hospitals. Recently, the Lentin Commission had come very heavily on the Drug Industry in Maharashtra for supplying sub-standard drugs, the use of which endangers the human lives. It is high time that Government move in the matter soon and should also hold a high level inquiry into the recent death in the Safdarjung Hospital and devise some fool-proof methods to prevent such unfortunate happenings.

[Translation]

- (vii) **Demand for Union Government's taking up the work on Indira Gandhi Canal on the lines of Yamuna-Sutlej link canal and extensions of Sagarmal Gopa Branch upto Gadra Road and Pokran lift canal upto Balotra**

SHRI VIRDHI CHANDER JAIN (Barmer): Mr. Deputy Speaker, Sir, I would like to place before the House a matter of public importance.

The construction of Indira Gandhi Canal started in 1958. But so far the work of only the first phase has been completed. The work on the second phase i.e. Mohangarh-Ramgarh section has started and is under progress. During the last 4 years the Central Government has provided financial assis-